NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 52(ND)16 **CA. NO**.

CORAM:

PRESENT: SH. M.K HANJURA

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016

NAME OF THE COMPANY: M/s. Mr. Pankaj Arora & Ors. V/s. M/s. International Institute of Finance Markets Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Sh. Vikender Granda, St. Adv.

2. Taxon Menta, Adv.

Petitioners

Tournelle

1. Adwerath Singh) defendants Adwards Adwards

ORDER

Learned counsel for the parties are present. Learned counsel shall complete the pleadings in the matter within a period of 2 weeks. List on 01.12.2016 for arguments. The Application for discovery shall also come up for further arguments on the next date.

(Maharaj Krishan Hanjura) Member (Judicial)